

number of works have written in this language, including the Constitution of India, this language which is spoken by the people who are called the sentinels of India. On 27.6.1980, the Minister of Parliamentary Affairs and Home Affairs had said in this very august House that he had recognised the Nepali language which was spoken by those persons who were sentinels of this country and that he had great regard for these people. So, I would urge upon the Government to come forward with positive step to consider this demand.

SHRI PETER G MARBANIANG (Shillong): Sir, on the same issue, I would also urge upon the Government that this question of recognising the Nepali language should be taken up immediately. In the earlier Governments, we had met the then Prime Minister Shri V P Singh and Shri Chandra Shekhar also on this issue. They had given assurance that this matter would be taken up by the Government itself. However, till today nothing has been done. About 15 million Nepalese or even more of them are living in India. I feel that this language is very rich and many books are being written in that language, which has been recognised by different Academies. So, I request that this language should be given recognition by the Government and include also in the right schedule

SHRI SAFUDDIN CHOUDHURY (Katwa): Sir, this is a genuine demand and the Government must come forward to include the Nepali language in the Eighth Schedule of the Constitution.

SHRI DATTARAYA BANDARU (Secunderabad): Mr. Speaker, Sir, the capital of Andhra Pradesh that is Hyderabad and Secunderabad are going to celebrate the 400th Year Celebrations at the end of this month. Hon. Prime Minister is going to inaugurate the function on that occasion.

I would point out that the Twin City's population has increased to 35 to 40 lakhs. Minimum amenities, particularly drinking water, etc. are not provided and the people are suffering more. Drainage problem is a long pending one. Since 1932, there is no proper drainage arrangement.

So, I appeal to the hon. Prime Minister in view of that occasion, to release at least Rs. 200 crores for the Hyderabad Slum Development Programme. Earlier also, the then Prime Minister Shri Rajiv Gandhi has sanctioned Rs. 100 crores for the Diamond Jubilee Celebration of Bombay Slum Clearance Programme. In the same way, I appeal to the hon. Prime Minister to release the amount for the Twin Cities' - Hyderabad and Secunderabad - Slum Clearance Programme.

KUMARISELJA (Sirsa): Sir, I would like to draw the attention of the House and the hon. Minister of State for Home Affairs who is present here, to the recent escalation of terrorist activities in my State of Haryana.

In the last one month alone, we had two major events of terrorist killings in my own constituency. Last month, about 16 people were killed in Sirsa town; and on last Thursday that is 5th of this month, nearly 30 people were killed by terrorists in the town of Tohana which also falls in my constituency.

That time also I have requested the Home Minister. Now, I request him again to send more CRPF companies to my State. The neighboring State of Punjab has about 400 companies of CRPF. The Government itself admits that the pressure has increased in the neighbouring States of Haryana and Rajasthan. But, we have only about three companies for the State and you can imagine as to the kind of work they can do. Therefore, I would request the Home Minister to send more CRPF companies to my State.